

M/S B. Pujari,
Umarkata Mistree

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(A)

CAT / J / II

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH, CUTTACK

O.A./T.A./R.A.No. 220 1995

Gopal Prasad Panda Applicant (s)

Versus

Union of India Respondent (s)

Sr. No	Date	Order with Signature
1	25-4-95	Register 6 Register Leaving liberty to the petitioner to approach this Tribunal if his name is not considered either if sponsored by the Employment Exchange or if directly applying to the competent authority under the rules, this petition is dismissed without admitting. VICE-CHAIRMAN MEMBER (ADMINISTRATIVE) g.p.o. dt 25-4-95 Rd-50/- by been filed. g.p. 25-4-95 25/4 19 85 A.T. Act, 1985- the applicant filed this application & prayed for to consider him for the post of E.D.D.A. g.p. 25/4 may be placed before Registrar for registration. g.p. 25/4 S.D. 25.4.95 Registrar